

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5231 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Changlang and Longding, Khonsa, Arunachal Pradesh.

Dated Guwahati, 10th September, 2019.

Sub:- Casual Leave.

Ref:- No. D&SC/KSA/Estt/2019/01 dated 05.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 09.09.2019 along with station leave permission from 08.09.2019 to 10.09.2019 is granted/rejected, subject to availability of casual leave in your credit for the year 2019.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

5233
Memo NO.HC.VII-21/2008/5232- /A, dated 10.9.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

6/9/19
JT. REGISTRAR (VIGILANCE)

Rolan